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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Kamrup (M), Guwahati

Dated Guwahati, the 2nd April
March, 2022

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. DJK/Acctt/3542/E dated 25.03.2022.

Madam,

With reference to the above, I am directed to inform you that Shri Tridip Kumar Bhattacharyya, Munsiff No. 2, Kamrup (M), Guwahati has been granted permission to avail Home Travel Concession (HTC) for the block period of 2022-2023 w.e.f. 09.04.2022 to 16.04.2022 for the journey to his home town North Lakhimpur along with his wife Smti Sangita Kalita and minor daughter Smti Ritisha Bhattacharyya, by the shortest possible route, as per existing Rules.

Shri Bhattacharyya may be informed accordingly.

Yours faithfully,

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 2 333- 2334 /A dated 02/4/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Tridip Kumar Bhattacharyya, Munsiff No. 2, Kamrup (M), Guwahati for information with reference to his letter No. 835 dated 18.03.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

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REGISTRAR (VIGILANCE)